

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2103
(TO BE ANSWERED ON THE 20th March 2023)**

ADAMPUR INTERNATIONAL AIRPORT

2103. DR. ASHOK KUMAR MITTAL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of air operation licenses that have been cancelled by Government in the last five years in the country, year-wise and State-wise;
- (b) if so, the details of its impact on passengers;
- (c) whether the National Civil Aviation Policy envisages promotion of regional connectivity and to what extent such cancellation of license has impacted the regional connectivity in the country; and
- (d) whether Adampur International Airport would be ready this year and if so, the number of passenger aircrafts expected to start operations from there?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): National Civil Aviation Policy, 2016 envisages to enhance regional connectivity through fiscal support and infrastructure development. The Directorate General of Civil Aviation (DGCA) has not cancelled any Air Operator Certificate (Air Operation Licenses) in the last five years. However, a few airlines have closed their operations due to various reasons mainly related to financial issues and availability of aircraft. The Air Operator Certificate issued by DGCA is not specific to any State/UT.

(d): Adampur Airport is an operational domestic Civil Enclave. Selected Airline Operator commenced flights connecting Adampur to Delhi, Jaipur and Mumbai under UDAN (Ude Desh ka Aam Nagrik) scheme.
